

PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full)
Date of Birth
Present post held

OM PRAKASH SAHU
18/01/1976
I CIVIL JUDGE CLASS-II BEMETARA

Immovable Property			How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	
	Housing and other Buildings		
	Land		
1	2	4	5
VILL. TURTHAR TEH. BAGBAHRA DIST. MAHASAMUND	Total 4.24 Hect. Agricultural land	SHRI SHOBHARAM SAHU (MY FATHER)	BY INHERITANCE FROM HIS FATHER

18.01.13
I C J II

Movable Property (Valued Above 25,000/- of Rs.)		
Name of Articles		
	NIL	
Jewellery (Worth Rs.)		
	- NIL -	
Shares/Debentures		
Name of issuing Company		Nos. of Shares
		2
- NIL -		- NIL

Q.No. 13
 10.01.13
 I C J II

Life Insurance Policy & Others		
Name of issuing Company 1	Amount 2	
① LIFE INSURANCE CORPORATION OF INDIA	① 67,000/- ② 50,000/- ③ 25,000/-	
Bank Deposits/Securities & Investments		
	Name of Bank	City
1) Fixed Deposits	-	
2) Savings Bank A/Cs	PANJAB NATIONAL BANK, BRANCH - MAHASAMUND.	MAHASAMUND.
3) PPF	-	
4) GPF	-	
5) NSS	-	
6) Others	-	
		Amount
		3,823/-

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

14/10/13
Signature & Date
I C S II
BEMETARA